



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/121/2016	KUKIL BORPATRA GOHAIN, Versus SANJIB SARMA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.M K CHOUDHURY(R-1) MR.A CHOUDHURYR-1 MRP BHARDWAJ(R-1) MR.A BARTHAKUR(R-1)
2	Crl.Pet./1363/2019	KADAMI CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D BORAH MR. L N DIHINGIA MR. A BARUAH	PP, ASSAM
3	WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM MR N N UPADHYAYA MR. B B KAKATI SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
4	Crl.Rev.P./205/2021	HEMANTA SARMA Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR. S C BISWAS MR P K KALITA MS. J GHOSH	PP, ASSAM
5	WP(C)/1423/2021	CHAYA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. D BARMAN MS P DEVI MR. S BORDOLOI	SC, ELEM. EDU GA, ASSAM MR. A M KHAN (R4) MR A CHALIHA (R-7)
6	WP(C)/2986/2021	MD. IMTIAZ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MD E AHMED MR. H A TALUKDAR	SC, HIGHER EDU SC, G U
7	WP(C)/6819/2021	MARJINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU SC UCO BANK GA, ASSAM SC, AG MR. M ALI (R-9) MR. R ISLAM (R-9) SC, FINANCE DEPTT.
8	WP(C)/7191/2021	BOLIN RAJBONGSHI Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN MR H I CHOUDHURY MR A K AZAD MR. A H SARKAR	SC, P AND R.D. GA, ASSAM SC, ECI
9	Crl.Rev.P./307/2022	RAFIKUL ISLAM MONDAL @ ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2575/2018	RAMJAN BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	GA, ASSAM
2	WP(C)/6662/2018	NUR ISLAM AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H AHMED MR. P MAHANTA MR. R B GOHAIN	MR. B PHUKAN (R5) MR N M HAZARIKA (R5) SC, HEALTH
3	WP(C)/7070/2018	NARAYAN GOWALLA AND 10 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. S BORTHAKUR MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA MS. S KAKOTI	MR. B GOGOI SC, HEALTH
4	CrI.Pet./875/2019	MRIDUSMITA KAKOTI Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
5	RSA/116/2021	SMTI BINA KALITA AND 2 ORS Versus SRI AMULYA BARUA @ SRI AMULYA KALITA AND 4 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH	

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/1540/2018	THE GREATER COOCH BEHAR PEOPLES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS.	DR. R SARMAH MR. K K GOSWAMI MS. M PAUL MR. S TAMANG	GA, ASSAM MR A CHAKRABORTY (R- 1 to 4) SC, N.F. RAILWAY
2	WP(C)/1579/2018	ANVESH KUMAR GOYAL Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MR P NAYAK(SC, REVENUE)
3	WP(C)/3908/2019	KAMAL KRISHNA DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 28 ORS.	MR. B K DAS MR. H P GUWALA MR. G C DEKA	MR. T J MAHANTA (Learned Senior Counsel) SC, PNRD MR. R J BORDOLOI MR. T DAS (R-23,R-27,R-29) MS. P BHATTACHARYA MR. B GOGOI MS. A MEDHI MS. D SONOWAL MR. P NAYAK MR. P M KALITA MS. J DEKA (R-5,6,7,8,10,11,13,15,17,18,19,20,21,22,23,24,25,26,27,28 & 29) FOR CAVEATOR

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